GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. 122 TO BE ANSWERED ON 30.11.2015 AGRAHAYANA 9, 1937 (SAKA)

PREPARATION OF HERITAGE BYE-LAWS

39. SHRI KALIKESH N. SINGH:

Will the Minister of CULTURE be pleased to state:

- the number of heritage bye-laws that have been prepared under section 20 (E) of the Ancient Monuments and Archaeological Sites and Remains Act, 2010;
- (b) the number of protected monuments/sites for which heritage bye-laws are pending to be prepared and the timeline for preparation and approval of the same by the Competent Authority; and
- the reasons for delay in preparation of heritage bye-laws for all protected monuments/sites and its implication on the preservation of Indian cultural heritage?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION (DR. MAHESH SHARMA)

(a) to (c):

National Monuments Authority (NMA) has so far not noticed any bye-laws for any protected monuments and protected area declared as of national importance. Preparation of heritage bye-laws for all the 3686 protected monuments and protected areas is under process. Since a number of agencies are involved in the process of preparing the bye-laws till their notification, namely Archaeological Survey of India, Survey of India, National Monuments Authority, Ministry of Culture and Ministry of Law and the volume of work is very large, no fixed time limit can be indicated for notifying the heritage bye-laws in respect of all the protected monuments/sites.

Lack of capacity with the specialised agencies to accomplish this mammoth task, which also includes survey and marking of the protected, prohibited and regulated areas apart from various other factors, is one of the primary reasons for the delay.

Ideally, in the absence of heritage byelaws, no permission for construction activities should have been granted in protected, prohibited and regulated areas in which case there would have been no danger to the preservation of Indian cultural Heritage.
